

From

The Principal District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
High Court of Delhi,
New Delhi.

No. R5(5)Spl.MM/2023/ 104

Dated, Delhi the 09 JAN 2023

Sub: Appointment of Special Metropolitan Magistrates/Special Municipal Magistrates (Littering).

Sir,

With reference to letter No. 177/DHC/GAZ.IIB/G.8/SPL.MM/2023 dated 06.01.2023, on the subject cited above, it is informed that Sh. Jai Dev Kulesh, Special Metropolitan Magistrate, has appeared before the undersigned and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, alongwith Joining report is enclosed herewith.

Yours faithfully,

09.1.23

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

Encls : - As above

R5(5)/Spl MM/2023/ 2857 - 878

Dated, Delhi the 09 JAN 2023

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Cas, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Dwarka Court, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officers concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka Court, Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Principal District & Sessions Judge (HQs)
Delhi

Encl. As above

